

**NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 27/07/2017 AT 10.30 AM**

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/22/2016
NAME OF THE PETITIONER(S) : Anand P. Fredrick
NAME OF THE RESPONDENT(S) : Coromandel Indag Products India Limited and Others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION FOR WHOM	

1) B. Manimaran
G. Mungar

Counsel for
R1, R3 to R5

2 James Frederick

Representing R2

3 P. SHAD MUGA

Counsel for R2

4) B. Dhanaraj -

in the name of

17.7.17

ORDER

Shri B Dhanaraj, counsel for petitioner present. Shri B Manimaran, counsel for R1, R3 to R5 present. Counsel for R2, alongwith Shri James Frederick, R2 in person, present. R2 submitted that there is a chance of settlement between the parties as submitted by the petitioner. R2 is directed to put forth the proposal for settlement to the other side in advance. Time extended at request of both counsel for reporting the final outcome of the settlement talks. Put up on 17.08.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy)
Member (Judicial)